

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section II

Chapter-8

CHAPTER 8

EDIBLE FRUIT AND NUTS; PEEL OF CITRUS FRUIT OR MELONS

NOTES:

1. This Chapter does not cover inedible nuts or fruits.
2. Chilled fruits and nuts are to be classified in the same heading as the corresponding fresh fruits and nuts.
3. Dried fruit or dried nuts of this chapter may be partially rehydrated, or treated for the following purposes:
 - (a) For additional preservation or stabilisation (for example, by moderate heat treatment, sulphuring, the addition of sorbic acid or potassium sorbate);
 - (b) To improve or maintain their appearance (for example, by the addition of vegetable oil or small quantities of glucose syrup), provided that they retain the character of dried fruit or dried nuts.

Exim Code	Item Description	Policy	Policy Conditions
0801	COCONUTS, BRAZIL NUTS AND CASHEW NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLED OR PEELED		
	<i>Coconuts:</i>		
0801 11 00	Desiccated	Free	
0801 12	<i>In the inner shell (endocarp):</i>		
0801 12 10	Fresh	Free	
0801 12 20	Dried	Free	
0801 12 90	Other	Free	
0801 19	<i>Other:</i>		
0801 19 10	Fresh	Free	
0801 19 20	Dried	Free	
0801 19 90	Other	Free	
	<i>Brazil nuts:</i>		
0801 21 00	In shell	Free	
0801 22 00	Shelled	Free	
	<i>Cashew nuts:</i>		

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0801 31 00	In shell	Free	
0801 32	Shelled:		
0801 32 10	Cashew kernel, broken	Free	<i>Minimum CIF Value (Per Kg.) is Rs.288/-</i>
0801 32 20	Cashew kernel, whole	Free	<i>Minimum CIF Value (Per Kg.) is Rs.400/-</i>
0801 32 90	Other	Free	
0802	OTHER NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLED OR PEELED		
	<i>Almonds:</i>		
0802 11 00	In shell	Free	
0802 12 00	Shelled	Free	
	<i>Hazelnuts or filberts (Corylus spp.):</i>		
0802 21 00	In shell	Free	
0802 22 00	Shelled	Free	
	<i>Walnuts:</i>		
0802 31 00	In shell	Free	
0802 32 00	Shelled	Free	
	<i>Chestnuts (Castanea spp.):</i>		
0802 41 00	In shell	Free	
0802 42 00	Shelled	Free	
	<i>Pistachios:</i>		
0802 51 00	In shell	Free	
0802 52 00	Shelled	Free	
	<i>Macadamia nuts:</i>		
0802 61 00	In shell	Free	
0802 62 00	Shelled	Free	
0802 70 00	Kola nuts (<i>Cola</i> spp.)	Free	
0802 80	<i>Areca nuts:</i>		
0802 80 10	Whole	Free	<i>Provided CIF value is Rs. 251/- and above per Kilogram</i>

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0802 80 20	Split	Free	<i>Provided CIF value is Rs. 251/- and above per Kilogram.</i>
0802 80 30	Ground	Free	<i>Provided CIF value is Rs. 251/- and above per Kilogram.</i>
0802 80 90	Other	Free	<i>Provided CIF value is Rs. 251/- and above per Kilogram.</i>
0802 90 00	Other	Free	
0803	BANANAS, INCLUDING PLANTAINS, FRESH OR DRIED		
0803 10	<i>Plantains:</i>		
0803 10 10	Curry plantain	Free	
0803 10 90	Other	Free	
0803 90	<i>Other:</i>		
0803 90 10	Bananas, fresh	Free	
0803 90 90	Other	Free	
0804	DATES, FIGS, PINEAPPLES, AVOCADOS, GUAVAS, MANGOES, AND MANGOSTEENS, FRESH OR DRIED		
0804 10	<i>Dates:</i>		
0804 10 10	Fresh (<i>excluding wet dates</i>)	Free	
0804 10 20	Soft (<i>khayzur or wet dates</i>)	Free	
0804 10 30	Hard (<i>chhohara or kharek</i>)	Free	
0804 10 90	Other	Free	
0804 20	<i>Figs:</i>		
0804 20 10	Fresh	Free	
0804 20 90	Other	Free	
0804 30 00	Pineapples	Free	
0804 40 00	Avocados	Free	
0804 50	<i>Guavas, mangoes and mangosteens:</i>		
0804 50 10	Guavas fresh or dried	Free	
0804 50 20	Mangoes, fresh	Free	
0804 50 30	Mangoes, sliced dried	Free	

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0804 50 40	Mango pulp	Free	
0804 50 90	Other	Free	
0805	CITRUS FRUIT, FRESH OR DRIED		
0805 10 00	Oranges	Free	
	<i>Mandarins (including tangerines and satsumas); clementines, wilkings and similar citrus hybrids</i>		
0805 21			
0805 21 00	Mandarins (including tangerines and satsumas)	Free	
0805 22			
0805 22 00	Clementines	Free	
0805 29			
0805 29 00	Other	Free	
0805 40 00	Grapefruit, including pomelos	Free	
0805 50 00	Lemon (<i>Citrus limon</i> , <i>Citrus limonum</i>) and limes (<i>Citrus aurantifolia</i> , <i>Citrus latifolia</i>)	Free	
0805 90 00	Other	Free	
0806	GRAPES, FRESH OR DRIED		
0806 10 00	Fresh	Free	
0806 20	<i>Dried:</i>		
0806 20 10	Raisins	Free	
0806 20 90	Other	Free	
0807	MELONS (INCLUDING WATERMELONS) AND PAPAWS (PAPAYAS), FRESH		
	<i>Melons (including watermelons):</i>		
0807 11 00	Water melons	Free	
0807 19 00	Other	Free	
0807 20 00	Papaws (<i>papayas</i>)	Free	
0808	APPLES, PEARS AND QUINCES, FRESH		
0808 10 00	Apples	Free	(i) Import through both sea ports and airports in Kolkata, Chennai, Mumbai & Cochin; and land port and airport in Delhi. (ii) Import of apples is

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			allowed through India's land borders.
0808 30 00	Pears	Free	
0808 40 00	Quinces	Free	
0809	APRICOTS, CHERRIES, PEACHES (INCLUDING NECTARINES), PLUMS AND SOLES, FRESH		
0809 10 00	Apricots	Free	
0809 29	other		
0809 29 00	Other	Free	
0809 30 00	Peaches, including nectarine	Free	
0809 40 00	Plums and sloes	Free	
0810	OTHER FRUIT, FRESH		
0810 10 00	Strawberries	Free	
0810 20 00	Raspberries, blackberries, mulberries and loganberries	Free	
0810 30 00	Black, white or red currants and gooseberries	Free	
0810 40 00	Cranberries, bilberries and other fruits of the genus <i>Vaccinium</i>	Free	
0810 50 00	Kiwi fruit	Free	
0810 60 00	Durians	Free	
0810 70 00	Persimmons	Free	
0810 90	Other:		
0810 90 10	Pomegranates	Free	
0810 90 20	Tamarind, fresh	Free	
0810 90 30	Sapota (<i>chico</i>)	Free	
0810 90 40	Custard-apple (<i>Ata</i>)	Free	
0810 90 50	Bore	Free	
0810 90 60	Lichi	Free	
0810 90 90	Other	Free	
0811	FRUIT AND NUTS, UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER, FROZEN, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER		
0811 10	Strawberries:		

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0811 10 10	Containing added sugar	Free	
0811 10 20	Not containing added sugar	Free	
0811 10 90	Other	Free	
0811 20	<i>Raspberries, blackberries, mulberries, loganberries, black, white or red currants and gooseberries:</i>		
0811 20 10	Containing added sugar	Free	
0811 20 20	Not containing added sugar	Free	
0811 20 90	Other	Free	
0811 90	<i>Other:</i>		
0811 90 10	Containing added sugar	Free	
0811 90 90	Other	Free	
0812	FRUIT AND NUTS PROVISIONALLY PRESERVED (FOR EXAMPLE, BY SULPHUR DIOXIDE GAS, IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS), BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION		
0812 10 00	Cherries	Free	
0812 90	<i>Other:</i>		
0812 90 10	Mango slices in brine	Free	
0812 90 90	Other	Free	
0813	FRUIT, DRIED, OTHER THAN THAT OF HEADINGS 0801 TO 0806; MIXTURES OF NUTS OR DRIED FRUITS OF THIS CHAPTER		
0813 10 00	Apricots	Free	
0813 20 00	Prunes	Free	
0813 30 00	Apples	Free	
0813 40	<i>Other fruit:</i>		
0813 40 10	Tamarind, dried	Free	
0813 40 20	Singoda whole (water nut)	Free	
0813 40 90	Other	Free	
0813 50	<i>Mixtures of nuts or dried fruits of this Chapter:</i>		
0813 50 10	Mixtures of nuts	Free	

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0813 50 20	Mixtures of dried fruits	Free	
0814 00 00	Peel of citrus fruit or melons (including watermelons), fresh, frozen, dried or provisionally preserved in brine, in sulphur water or in other preservative solutions	Free	

Policy Conditions of this Chapter:

- (1) Goods in this Chapter will also be subject to the provisions of CITES (Convention of International Trade in Endangered Species of Wild Fauna and Flora).